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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/170/2016
NAME OF THE PETITIONER(S)	:	Mrs. M. Afthunnisa Begum & 5 others
NAME OF THE RESPONDENT(S)	:	M/s A.S. Nisar Ahmed and Company Limited & 3 others
UNDER SECTION	:	397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① For TK Bhaskar
Priyadarshini N
Shwetha Vasudevan

Counsel for
Petitioners 1-5



② ANANT MERATHIA

Counsel for Respondents 1-4



ORDER

Counsels representing both the parties present and sought some more time for reporting the settlement between the parties. Time extended at request. Put up on 22.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)